Title: Regarding selling of seats in private medical and dental colleges.

MADAM SPEAKER: Now, the House will take up urgent matters of public importance.

Dr. Ram Chandra Dome.`

DR. RAM CHANDRA DOME (BOLPUR): Madam Speaker, it is a matter of serious concern that even after a cleartcut ruling by the hon. Supreme Court agaisnt captitation fees, it is alleged that some private medical and dental colleges in various parts of the country have sold all seats charging steep capitation fees from the students subverting merit by diverting the State quota seats into the Management quota. It is alleged by many parents and it has come in the Press this morning also that these colleges are even charging huge sums like Rs. 20 lakh per seat. This is happening despite the recent Supreme Court direction on May, 27 this year, particularly about the three medical and dental colleges of Madhya Pradesh.

The genuine candidates figuring in the Merit List of the State-conducted Common Entrance Test (CET) are refused admission. This sort of clear case of misappropriation of the State quota by the private management is highly condemnable. I urge upon the Government to take serious note of it and take serious step to check this type of rampant commercialisation and corruption in professional education by bringing in a stringent regulatory mechanism by the Government. Thank you, Madam.

**श्री उमाशंकर सिंह (महाराजगंज):** अध्यक्ष महोदय, मैंने सबसे पहले नोटिस दिया था। सभी लोगों ने कहा कि आपका पहला नम्बर है, लेकिन मेरा नाम तीसरे या चौथे नम्बर पर कैसे आ गया? आप इसे जरा दिखवाइये। ...(<u>व्यवधान)</u>

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